

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO :24

CP NO. 236/ALD/2019,
CA NO. 338/2019, RA NO.03/2021

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2021 AT
10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : MOHIT JAISWAL V/S M.J. INFRAGREEN PVT
LTD**

**SECTION OF THE COMPANIES ACT / I & B CODE: 241/244 OF COMPANIES
ACT 2013**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

**COUNSEL FOR APPLICANT : SH. AKHILESH KALRA
& SH. RAHUL KAPOOR, ADVS.**

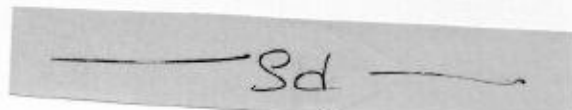
**COUNSEL FOR RESPONDENT : SH. NADEEM MEW
& SH. ARUN KHATRI, ADVS.**

CP NO. 236/ALD/2019, CA NO. 338/2019, RA NO.03/2021

The matter was taken up today through Video Conferencing.

In view of the order passed in CP NO. 235/ALD/2019, CA NO. 337/2019, CA
NO.360/2020, MA NO.01/2021, RA NO.02/2021, put up this matter on 20th April, 2021
before the Regular Court/ through Video Conferencing.

Dated : 06.04.2021



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*